

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 435 of 2000

Wednesday, this the 29th day of May, 2002

CORAM

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER

1. P. Vijayan,  
Ex-Unskilled Labourer,  
now residing at Mekkeriyil house,  
Vattekkunnam, Edappilly North PO  
Pin - 682 024 .....Applicant

[By Advocate Mr. M. Girijavallabhan]

Versus

1. Union of India represented by the  
Secretary, Ministry of Defence, New Delhi.  
2. The Flag Officer Commanding-in-Chief,  
Headquarters Southern Naval Command,  
Cochin - 682 004  
3. The Chief Staff Officer (P&A),  
Headquarters Southern Naval Command,  
Cochin - 682 004 .....Respondents

[By Advocate Mr. C. Rajendran, SCGSC]

O R D E R

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

None for the applicant even on the second call. None  
appeared for the applicant even on the dates of previous  
postings. The Original Application is, therefore, dismissed  
for default. No costs.

Wednesday, this the 29th day of May, 2002



K.V. SACHIDANANDAN  
JUDICIAL MEMBER



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

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